

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/16(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	UTTAR BANGA INFRASTRUCTURE PVT LTD VS MACKINTOSH BURN LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Mr. Shayak Chakraborty, Adv.] For the Petitioner
Ms. Sanjukta Majumdar, Adv.]

ORDER

1. Ld. Counsel for the petitioner present.
2. Registry is directed to issue notice to the respondent by way of speed post and by e-mail and place the tracking information on record.
3. Let the petition be made IBC compliant.
4. List this matter for arguments on **21.03.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**